

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 11

C.P. (IB)/1291(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **GPLD Infra Projects Private Limited**
Vs
Shinde Developers Private Limited

For OC : Adv. Anagha Anasingraja PCS

For CD : Adv. Avinash Khanolkar a/w Adv. Omkar V Deosthale i/b Regulus.
Advocates and Consultants

Section 9 of IBC

ORDER

There is no representation for CD; hence last chance for CD to argue. **List on 16.07.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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